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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O.A.No. 1020 of 2012
Cuttack, this the 31st day of December, 2012

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

P.Prabhakar Reddy,
Aged about 55 years,
Son of Late Appa Rao,
Door No. 9-13-106,
New Rosapuvani Polana,
Visakhapatnam-530004(A.P.)
At present working as
Xerox Operator in the
O/o Dy. CBE/Con,
East Coast Railway,
Visakhapatnam- 530004

....Applicant
(By Advocates :Mr. P.K.Chand)

-VERSUS-

Union of India represented through –

1. General Manager,
East Coast Railway,
Chandrasekharpur,
Bhubaneswar,
Dist.Khurda.
2. Divisional Railway Manager,
East Coast Railway,
Waltair Division,
Visakhapatnam-4 (A.P.)
3. Sr. Divisional Personnel Officer,
East Coast Railway,
Waltair Division,
Visakhapatnam (A.P.)

Wd

4. Chief Administrative Officer (Con),
East Cost Railway,
Chandrasekharpur,
Bhubaneswar,
Dist-Khurda,Orissa.
5. Dy.Chief Electrical Engineer (Con),
East Coast Railway,
Waltair Division,
Visakhapatnam-4 (A.P.)

.....Respondents

(By Advocate : Mr.T.Rath)

O R D E R (oral)

A.K.PATNAIK, MEMBER (J):

Heard Mr.P.K.Chand, Learned Counsel for the Applicant

and Mr.T.Rath, Learned Standing Counsel for the Railway and perused
the records.

2. I find that the applicant is at present working at
Visakhapatnam and the order which the applicant seeks to quash has
been issued by the authority at Waltair.

3. In view of the above, this Tribunal lacks jurisdiction to
entertain this OA. Hence due to lack of jurisdiction this OA stands
dismissed. However, the applicant is at liberty to approach the
appropriate forum, if he is so advised. No costs.


(A.K.Patnaik)
Member (Judicial)